

(b) whether Government are promoting Indian goods abroad through Indian Embassies abroad and whether Government are satisfied with the result or considering any proposal to review old system?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) Country-wise figures of India's foreign trade for the last three years are given in Appendix IV and Appendix VI to Report 1978-79 of the Ministry of Commerce, Civil Supplies and Cooperation (Department of Commerce).

(b) Indian Embassies abroad are already playing a useful role in promoting India's exports. Their offices are being geared up to play a more dynamic role in providing market intelligence support, follow up action and feed back etc. The manual regulating the working of the commercial representatives abroad is also being revised so that they can provide better and more responsive support to the export effort.

झालू का निर्यात

9712. श्री मोती भाई शारंग चौधरी : क्या बाणिज्य तथा वाणिज्यिक प्रति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि कितनी मात्रा में राज्यवार, झालू का निर्यात करने का विचार है और उन एजेंसियों के नाम क्या हैं जिसके माध्यम से निर्यात किया जायेगा ?

बाणिज्य, वाणिज्यिक प्रति तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री शारिक बेग) : झालूओं का निर्यात बिना किसी मात्रा की पाबन्दी के खले सामान्य बाजारों से प्रत्यक्ष किया जा सकता है।

Selection of Reserved Candidates for S.C. and S.T. by L.I.C. and G.I.C. for the Post of Administrative Officers

9713. SHRI GIRIDHAR GOMANGO: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) final selection of reserved candidates from S.C. and S.T. separately according to the advertised

quota in the combined competitive examination of 1978-77 conducted by L.I.C. and G.I.C. for the post of Assistant Administrative Officers;

(b) the number of S.C. and S.T. candidates qualified in the select list and reserved list; and

(c) how many of the candidates have been absorbed so far and the number that remains to be absorbed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). Information is being collected and will be laid on the Table of the House.

Average Profit made by Exporters of Virginia Tobacco

9714. SHRI K. L. MAHALA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) the minimum export prices of Virginia flue cured tobacco fixed by Government during each of the last five years;

(b) what were the prevailing market prices for virginia tobacco in the tobacco growing districts of Andhra Pradesh during those five years; and

(c) what profit on the average the exporters had made on each quintal of virginia tobacco exported by them during each of the five years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) Statement showing minimum export prices for various Agmark grades (non-redried leaf) of flue-cured virginia tobacco during 1975 to 1979 is enclosed.

(b) Statement showing minimum and maximum prices for different kutchha grades of virginia flue-cured tobacco per quintal in Andhra Pradesh during 1975 to 1979 is enclosed.

(c) Information relating to profit obtained by the exporter per quintal of tobacco exported is not available.

Statement

Minimum Export Prices for various Agmark grains (non-redried) of flue-cured Virginia Tobacco during 1975 to 1979.

(Paise per kg. F.O.B. packed in Bales)

Agmark Grades	1975	1976	1977	1978	1979
1	1456	1456	1537	1607	1
2	1384	1384	1462	1528	157
3	1258	1258	1329	1388	1988
4	1156	1156	1222	1276	1276
LBY/L-G	969	969	1110	1207	1207
LBY ₂	746	746	884	958	958
LMG/B	566	566	668	720	720
AF	1330	1330	1405	1468	1468
AS	1300	1300	1374	1435	1435
AT	1288	1288	1361	1422	1422
C (1-4)	1270	1270	1342	1402	1402
F (1-4)	1228	1228	1298	1356	1356
S (1-4)	1198	1198	1266	1322	132
T (1-4)	1168	1168	1235	1290	1290
2 (C)	1384	1384	1462	1528	1528
3(c)	1258	1258	1329	1388	1388
4 (c)	1126	1126	1191	1243	1243
LG (c)	1110	1207	1207
LBY (c)	988	988	1132	1231	1231
LBY ₂ (c)	753	753	893	968	968
LMG(c)	585	585	691	746	746
B(c)	585	585	691	746	746
MG(c)	331	331	402	414	414
MG/DB	346	346	420	427	427
DG	263	263	320	325	325
PL/Bits	263	263	320	325	325

Statement

Minimum and maximum prices for different Kutchha grades of V-FC tobacco per quintal prevailed in Andhra Pradesh during 1975 to 1979

Grade	1975		1976		1977		1978		1979	
	Mini- mum	Maxi- mum	Mini- mum	Maxi- mum	Mini- mum	Maxi- mum	Mini- mum	Maxi- mum	Mini- mum	Maxi- mum
1-V	580	930	600	1000	900	980	650	970	750	1000
2-V	350	750	400	850	650	870	400	850	500	750
3-V	150	500	125	500	300	450	250	500	300	500
5-V	100	375	100	500	200	450	250	425	250	450
6-V	100	350	75	350	150	360	100	325		
7-V	30	140
8-V	50	175	50	200	50	290	100	200

Non-Supply of Rayon Filament Yarn by Yugoslavia

9715. SHRI A. R. BADRI-NARAYAN:

SHRI M. V. CHANDRA-SHEKHARA MURTHY:

SHRI R. V. SWAMINATHAN:

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Indian art silk weavers appear to have been badly let down by Yugoslavia which has failed to supply over six lakhs of rayon filament yarn as per contract;

(b) if so, the main reasons for the same;

(c) whether Union Government have taken up this matter; and

(d) if so, to what extent they have succeeded?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BAIG): (a) to (d). Some Indian firms had contracted for import of 5.13 lakhs kgs. of rayon filament yarn in 1978 from Yugoslavia.

Only 1.06 lakhs kgs. of rayon filament yarn has been delivered upto 31-3-1979. Suppliers have cited production constraints as the main reasons for default in supply. A delegation from Yugoslavia came over to India and discussed this issue with representatives of the Federation of Indian Art Silk Weaving Industry. The importers have tried to settle this problem with the exporters through mutual commercial talks.

Representation made in regard to Guidelines under 10A(2) of Banking Regulation Act, 1949

9716. SHRI ANNASAHEB GOKHINDE: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the Government have received a representation dated 7th March, 1979 from Shri R. L. Shah of Sangli (Maharashtra) regarding guidelines under S. 10A(2) of the Banking Regulation Act, 1949; and

(b) if so, the gist thereof and the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLAH): (a) Yes, Sir.